

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 618
TO BE ANSWERED ON FEBRUARY 06, 2025**

FUNDS TO AKOLE NAGAR PANCHAYAT

No. 618. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Akole Nagar Panchayat, a tribal taluka under Shirdi Parliamentary Constituency of Maharashtra is facing problems of water scarcity, crisis of funds for purchasing additional machinery for garbage disposal, difficulty in managing health services for the last one year as funds have not been allocated to the Panchayat by the 15th Finance Commission, if so, the details thereof;**
- (b) the steps taken by the Government to provide funds through the 15th Finance Commission to the tribal Akole Nagar Panchayat located in Shirdi Parliamentary Constituency for all the above works;**
- (c) whether the Government has received requests from public representatives in this regard; and**
- (d) if so, the details thereof and the progress made so far in this regard?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) and (b): The 15th Finance Commission (15th FC) has, inter-alia, recommended grants to Non-Million Plus Cities (NMPCs) in the form of Tied and Untied grants.

Tied grants are intended for the improvement of water supply and sanitation including Solid Waste Management (SWM), which are part of public health, with allocation of 50:50 to water supply and sanitation

including SWM. Untied grants are intended to be utilized by NMPCs based on their assessed requirements within the 18 subjects outlined in the 12th Schedule of the Constitution, including for water and sanitation.

The 15th FC grants are disbursed in two equal installments for a fiscal year to the State Government, which subsequently allocates them to NMPCs on the basis of population and area in the ratio of 90:10 or as per the accepted recommendations of the latest State Finance Commission.

The Tied & Untied grants till the first installment of FY 2023-24 have been disbursed for Maharashtra. Claim for second installment of 2023-24 for tied and untied grant for NMPCs is awaited from the State.

(c) and (d): This Ministry has not received representation from any public representatives for Akole Nagar Panchayat for second installment of NPMC grants for FY 2023-24.
